

159

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

**Original Application no. 94/2023/EZ**

All India Anti-Corruption  
Organization

.....Applicant(s)

Versus

The State of West Bengal and  
others.

.....Respondent (s)

**ACTION TAKEN REPORT BY THE RESPONDENT NO 07**

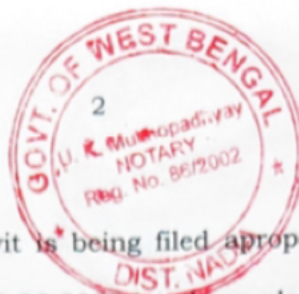
I, Kumar Sunny Raj son of Chitranjan Kumar Srivastava, aged about 33 years, by faith - Hindu, by occupation Indian Police Service, residing at Haringhata farm, do hereby solemnly affirm and say as follows:

1. I am the Superintendent of Police, Ranaghat Police District and as such a principal officer thereof. I am and have made myself well acquainted with the facts and circumstances of the instant case and affirm the instant affidavit and file a report in compliance with the orders passed by this Hon'ble Tribunal.

U. K. Mukhopadhyay  
NOTARY  
Kalyani, Si. No:- 86/2002

25 SEP 2023

1 of 1



2. The instant affidavit is being filed apropos the directions contained in the order 24.08.2023 has been pleased to direct the respondent no 07 being the Superintendent of Police, Ranaghat Police District to file affidavit.

3. That the work site of West Bengal Highway Development Corporation Limited at Kalyani-Barrackpore express way which is being constructed by Dr. Agrawal Infracon Private Limited on behalf of West Bengal Highway Development Corporation Limited as a contractor, over the construction work of Road.

4. That one stock permit for 300000.00 cft of dredging/desilting materials, which is not for sale, was issued by the Additional District Magistrate & DL & LRO, Nadia vide permission letter No. 1194/T/23-24/06042802494/PT date 06.04.23. On perused the same it is ascertained that the permit has issued with the validity from 01.04.23 to 01.05.23 i.e. for one month in favour of Ms. Dinesh Chandra R Agrawal Infracon Private Limited at Majherchar, Kancharapara under Chakdaha Dev. Block. On the Strength of such stock permit, respondent No. 10 had commenced the dredging work for the period valid from 01.04.23 to 01.05.23.

U. K. Mukhopadhyay  
NOTARY  
Kalyani, Sl. No:- 86/2002

The photocopy of the said letter No. 1194/T/23-24/06042802494/PT date 06.04.23 and marked as **Annexure-A.**

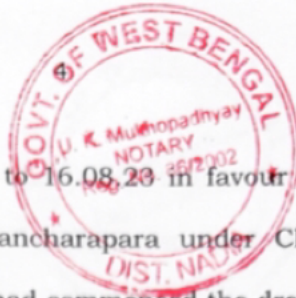
5. That one stock permit (not for sale) for 600000.00 cft of dredging/desilting materials, was issued by the Addl. District Magistrate & DL & LRO, Nadia vide permission letter No. 1761/T/23-24/220523083540/PT date 22.05.23. From the said stock permit, it is ascertained that the permit has issued with the validity from 17.05.23 to 15.06.23 in favour of respondent No. 10 at Majherchar, Kancharapara under Chakdaha Dev. Block. Respondent No. 10 had commenced the dredging work for the period valid from 17.05.23 to 15.06.23 on lee strength of the Said stock permit.

The photocopy of the said letter No. 1761/T/23-24/220523083540/PT date 22.05.23 and marked as **Annexure-B.**

6. That one stock permit (not for sale) for 400000.00 cft of dredging/desilting materials, was issued by the Addl. District Magistrate & DL & LRO, Nadia vide permission letter No. 2411/T/23-24/170723023331/PT date 17.07.23. From the said stock permit, it is ascertained that the permit has issued with

J. K. Mukhopadhyay  
NOTARY  
Kalyani, Sl. No:- 86/2002

25 SEP 2023



the validity from 11.07.23 to 16.08.23 in favour of respondent No. 10 at Majherchar, Kancharapara under Chakdaha Dev. Block. Respondent No. 10 had commenced the dredging work for the period valid from 11.07.23 to 16.08.23 on the strength of said stock permit.

The photocopy of the said letter No. 2411/T/23-24/170723023331/PT date 17.07.23 and marked as **Annexure-C**.

7. That one stock permit (not for sale) for 100000.00 cft of dredging/desilting materials, was issued by the Addl. District Magistrate & DL & LRO, Nadia vide permission letter No. 2764/T/23-24/310823040119/PT date 31.08.23. From the said stock permit, it is ascertained that the permit has issued with the validity from 26.08.23 to 31.08.23 in favour of respondent No. 10 at Majherchar, Kancharapara under Chakdaha Dev. Block. On the strength of such stock permit, respondent No. 10 had commenced the dredging work for the period valid from 26.08.23 to 31.08.23.

U. K. Mukhopadhyay  
NOTARY  
Kalyani, Sl. No:- 85/2002

25 SEP 2023

The photocopy of the said letter No. 2764/T/23-24/310823040119/PT date 31.08.23 and marked as **Annexure-D**.

8. That one stock permit (not for sale) for 300000.00 cft of dredging/desilting materials, was issued by the Addl. District Magistrate & DL & LRO, Nadia vide permission letter No. 2825/T/23-24/010923062122/PT date 01.09.23. On perused the same, it is ascertained that the permit has issued with the validity from 01.09.23 to 04.10.23 in favour of respondent No. 10 at Majherchar, Kancharapara under Chakdaha Dev. Block. Respondent No. 10 had commenced the dredging work for the period valid from 01.09.23 to 04.10.23 on the strength of said stock permit.

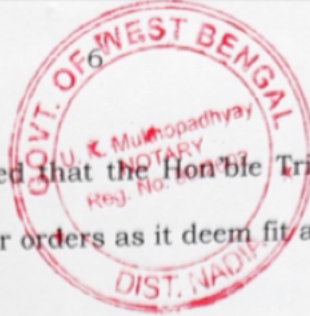
The photocopy of the said letter No. 2825/T/23-24/010923062122/PT date 01.09.23 and marked as **Annexure-E**.

9. The police authority of Ranaghat Police District is very much conscious of such issues and bound to take legal actions against the defaulters, if found.

U. K. Mukhopadhyay  
NOTARY  
Kalyani, Si. No:- 86/2002

25 SEP 2023

1 of 4



10. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.

11. The statements made in paragraph 1 to 10 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I belief to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

*Subhash Chakraborty*

Advocate

*Subhash Chakraborty*  
Advocate  
Kalyani Court/Judges Court  
Enrl-No. WB/237/98

*[Signature]*  
Deponent  
25/9/23

*Kumar Sunny Raj*

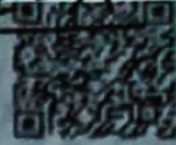
Superintendent of Police  
Ranaghat Police District

SIGNATURE ATTESTED  
ON IDENTIFICATION  
*[Signature]*  
UTTAM KUMAR MUKHOPADHYAY  
NOTARY, GOVT. OF W.B.

25 SEP 2023

25 SEP 2023

**ANNEXURE - 'A'**



Government of West Bengal

**Stock Permit [NADIA FOR SALE]**

Permit No : 1191 T 23-24/00423024821 PT

Permit Date : 06/04/2023

Where as it appears that **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, Permission Holder or authorized person of the Dredging/Desilting Material Stock Majherbar, **KANCHARAPARA [103/SS2022] P.S - CHAKDAH, NADIA** has applied for Stock Permit for extraction of Dredging/Desilting Material on 27/03/2023.

Where as it also appears that payment for such extraction has been done on 06/04/2023.

The Permission Holder has deposited Security, Cess, Contribution to DMF, TDS and Convenience Fees for Stock of 300000.00 cft Dredging/Desilting Material accordingly in the following manner :-

S.No	Name/A/C Description	Head Of A/c	Amount(Rs)
1	Royalty - Collection of Royalties from Mines and Minerals-Royalties	0029-00-104-001-02	249000.00
2	Cess - Collection Of Royalties from Mines and Minerals-Royalties-Other Receipts	0029-00-104-002-27	45000.00
3	DMF		24900.00
4	Income Tax		4980.00
5	Convenience Fees (Including GST)		5876.00
6	Prescribed Cost		0
7	Penalty-Other Charges		0.00
<b>Total</b>			<b>329756.00</b>

The payment of Rs 329756.00/- vide Transaction Reference Number BRNC11A230451 dated 06/04/2023 has been approved in the system on 06/04/2023.

Hence, Prayer for Stock Permit for 300000.00 cft of Dredging/Desilting Material is hereby allowed in favour of **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, in respect of the Dredging/Desilting Material Stock Majherbar, **KANCHARAPARA [103/SS2022]** under **CHAKDAH** Dev. Block with the validity from 01/04/2023 to 01/05/2023.

Memo No : 013/17

Date : 31/03/2023

Additional District Magistrate &  
District Land and Land Reforms Officer NADIA

On QR code scanning pl check that the website address bar shows [mdcl.wb.gov.in](http://mdcl.wb.gov.in) as that is the only genuine website of the government.



Only for Stock Permit for sale

1 of 1



ANNEXURE-'B'



Government of West Bengal

## Stock Permit (NOT FOR SALE)

Permit No : 1761/T/23-24/220523083540/PT

Permit Date : 22/05/2023

Where as it appears that **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, Permission Holder or authorized person of the Dredging/Desilting Material Stock Majherchar, **KANCHARAPARA [103/SS2022]**, P.S - **CHAKDAHA, NADIA** has applied for Stock Permit for extraction of Dredging/Desilting Material on **10/05/2023**.

Where as it also appears that payment for such extraction has been done on **22/05/2023**.

The Permission Holder has deposited Royalty ,Cess, Contribution to DMF, TDS and Convenience Fees for Stock of **600000.00** cft Dredging/Desilting Material accordingly in the following manner :-

Sl No	Head of A/C Description	Head Of A/c	Amount(Rs)
1	Royalty-Collection of Royalties from Mines and Minerals-Royalties	0029-00-104-002-09	498000.00
2	Cess-Collection Of Royalties from Mines and Minerals-Royalties-others receipts	0029-00-104-002-27	90000.00
3	DMF		49800.00
4	Income Tax		9960.00
5	Convenience Fees (Including GST)		11753.00
6	Prescribed Cost		0
7	Penalty/Other Charges		0.00
Total			659513.00

The payment of **Rs 659513.00** /- vide Transaction Reference Number **BRNCHM6468490** dated **20/05/2023** has been approved in the system on **22/05/2023**.

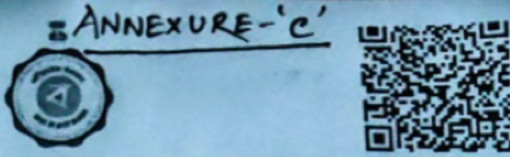
Hence, Prayer for Stock Permit for **600000.00** cft of Dredging/Desilting Material is hereby allowed in favour of **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, in respect of the Dredging/Desilting Material Stock Majherchar, **KANCHARAPARA [103/SS2022]** under **CHAKDAHA** Dev. Block with the validity from **17/05/2023** to **15/06/2023**.

Memo No : 013/1

Dated : 16/05/2023

Additional District Magistrate &  
District Land and Land Reforms Officer NADIA

On QR code scanning pl check that the website address bar shows **mdtcl.wb.gov.in** as that is the only genuine website of the government.



Government of West Bengal

**Stock Permit [NOT FOR SALE]**

Permit No : 2413/T/23-24/170723061151/PT

Permit Date : 17/07/2023

Where as it appears that **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, Permission Holder or authorized person of the Dredging/Desilting Material Stock Char **Kanchrapara, KANCHARAPARA [104/SS2022]**, P.S - **CHAKDAHA, NADIA** has applied for Stock permit for extraction of Dredging/Desilting Material on **27/06/2023**.

Where as it also appears that payment for such extraction has been done on **17/07/2023**.

The Permission Holder has deposited Royalty, Cess, Contribution to DMF, TDS and Convenience Fees for Stock of **400000.00** cft Dredging/Desilting Material accordingly in the following manner :-

Sl No	Head of A/C Description	Head Of A/c	Amount(Rs)
1	Royalty-Collection of Royalties from Mines and Minerals-Royalties	0029-00-104-002-09	332000.00
2	Cess-Collection Of Royalties from Mines and Minerals-Royalties-other receipts	0029-00-104-002-27	60000.00
3	DMF		33200.00
4	Income Tax		6640.00
5	Convenience Fees (Including GST)		7835.00
6	Prescribed Cost		0
7	Penalty/Other Charges		0.00
<b>Total</b>			<b>439675.00</b>

The payment of **Rs 439675.00** /- vide Transaction Reference Number **BRNCHN1411225** dated **15/07/2023** has been approved in the system on **17/07/2023**.

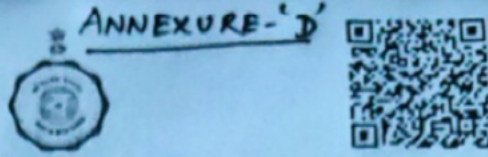
Hence, Prayer for Stock Permit for **400000.00** cft of Dredging/Desilting Material is hereby allowed in favour of **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, in respect of the Dredging/Desilting Material Stock Char **Kanchrapara, KANCHARAPARA [104/SS2022]** under **CHAKDAHA** Dev. Block with the validity from **11/07/2023** to **16/08/2023**.

Memo No : 013/6

Dated : 10/07/2023

Additional District Magistrate &  
District Land and Land Reforms Officer NADIA

On QR code scanning pl check that the website address bar shows **mdtel.wb.gov.in** as that is the only genuine website of the government.



Government of West Bengal

**Stock Permit (NOT FOR SALE)**

Permit No : 2764/T/23-24/310823040119/PT

Permit Date : 31/08/2023

Where as it appears that MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD , Permission Holder or authorized person of the Dredging/Desilting Material Stock Majherchar, KANCHARAPARA [103/SS2022], P.S - CHAKDAHIA, NADIA has applied for Stock permit for extraction of Dredging/Desilting Material on 16/08/2023 .

Where as it also appears that payment for such extraction has been done on 31/08/2023.

The Permission Holder has deposited Royalty ,Cess, Contribution to DMF, TDS and Convenience Fees for Stock of 100000.00 cft Dredging/Desilting Material accordingly in the following manner :-

Sl No	Head of A/c Description	Head Of A/c	Amount(Rs)
1	Royalty-Collection of Royalties from Mines and Minerals-Royalties	0029-00-104-002-09	83000.00
2	Cess-Collection Of Royalties from Mines and Minerals-Royalties-other receipts	0029-00-104-002-27	15000.00
3	DMF		8300.00
4	Income Tax		1660.00
5	Convenience Fees (Including GST)		1959.00
6	Prescribed Cost		0
7	Penalty/Other Charges		0.00
<b>Total</b>			<b>109919.00</b>

The payment of Rs 109919.00 /- vide Transaction Reference Number BRN232435513660 dated 31/08/2023 has been approved in the system on 31/08/2023 .

Hence, Prayer for Stock Permit for 100000.00 cft of Dredging/Desilting Material is hereby allowed in favour of MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD, in respect of the Dredging/Desilting Material Stock Majherchar, KANCHARAPARA [103/SS2022] under CHAKDAHIA Dev. Block with the validity from 26/08/2023 to 31/08/2023.

Memo No : 013/9

Dated : 25/08/2023

Additional District Magistrate &  
District Land and Land Reforms Officer NADIA

**On QR code scanning pl check that the website address bar shows mdcl.wb.gov.in as that is the only genuine website of the government.**


Generated On : 03/09/2023

<NIC>

Page No:1

Scanned with OKEN Scanner

**ANNEXURE - 'E'**

  
Government of West Bengal

**Stock Permit [NOT FOR SALE]**

Permit No : 2825/T/23-24/010923062122/PT Permit Date : 01/09/2023

Where as it appears that **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, Permission Holder or authorized person of the Dredging/Desilting Material Stock Char Kanchrapara, KANCHARAPARA [104/SS2022], P.S - CHAKDAHA, NADIA has applied for Stock permit for extraction of Dredging/Desilting Material on 28/08/2023 .

Where as it also appears that payment for such extraction has been done on 01/09/2023.  
The Permission Holder has deposited Royalty ,Cess, Contribution to DMF, TDS and Convenience Fees for Stock of 300000.00 cft Dredging/Desilting Material accordingly in the following manner :-

Sl No	Head of A/c Description	Head Of A/c	Amount(Rs)
1	Royalty-Collection of Royalties from Mines and Minerals-Royalties	0029-00-104-002-09	249000.00
2	Cess-Collection Of Royalties from Mines and Minerals-Royalties-other receipts	0029-00-104-002-27	45000.00
3	DMF		24900.00
4	Income Tax		4980.00
5	Convenience Fees (Including GST)		5876.00
6	Prescribed Cost		0
7	Penalty/Other Charges		0.00
<b>Total</b>			<b>329756.00</b>

The payment of Rs 329756.00 /- vide Transaction Reference Number BRNCHNS661810 dated 01/09/2023 has been approved in the system on 01/09/2023 .

Hence, Prayer for Stock Permit for 300000.00 cft of Dredging/Desilting Material is hereby allowed in favour of **MS DINESH CHANDRA R AGRAWAL INFRACON PVT LTD**, in respect of the Dredging/Desilting Material Stock Char Kanchrapara, KANCHARAPARA [104/SS2022] under CHAKDAHA Dev. Block with the validity from 01/09/2023 to 04/10/2023.

Memo No : 013/13 Additional District Magistrate &  
Dated : 31/08/2023 District Land and Land Reforms Officer NADIA

On QR code scanning pl check that the website address bar shows [mdtcl.wb.gov.in](http://mdtcl.wb.gov.in) as that is the only genuine website of the government.

Generated On : 03/09/2023 <NIC> Page No:1